



2026:AHC:29655

HIGH COURT OF JUDICATURE AT ALLAHABAD

WRIT - C No. - 2343 of 2026

Raj Kumar

.....Petitioner(s)

Versus

State Of U.P. And 4 Others

.....Respondent(s)

Counsel for Petitioner(s)	:	Shiv Prakash
Counsel for Respondent(s)	:	Arun Kumar Pandey, C.S.C.

Court No. - 6

HON'BLE PRAKASH PADIA, J.

1. Learned counsel for the petitioner submits that he may be permitted to withdraw this writ petition.
2. The writ petition is dismissed as withdrawn.
3. It is made clear that no liberty has been granted to the petitioner to file a fresh writ petition on the same cause of action. This order has been passed in presence of learned Standing Counsel as well as Mr. Arun Kumar Pandey, learned counsel for the respondents.

(Prakash Padia,J.)

February 10, 2026
Pramod Tripathi